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WP-27550-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE VIJAY KUMAR SHUKLA

ON THE 17th OF JULY, 2025

WRIT PETITION No. 27550 of 2025

RAHUL BHATNAGAR

Versus

STATE OF MADHY PRADESH AND OTHERS

Appearance:

Shri Gaurav Panchal - Advocate for the petitioner.

Shri Mukesh Parwal GA for the respondents/State.

ORDER

Petitioner has filed the present petition for issuance of directions to the respondents No.2 and 3 to decide the pending representation (Annexure P/6) dated 07/07/2025.

Considering the aforesaid, this Court deems it expedient to **dispose** of the petition with a direction to the respondents No.2 and 3 to decide the pending representation of the petitioner dated 07/07/2025 (Annexure P/6) within a period of 60 days from the date of filing of copy of the order passed today by passing a reasoned and speaking order, which shall be communicated to the petitioner.

With the aforesaid direction, petition stands **disposed of**.

(VIJAY KUMAR SHUKLA)
JUDGE